

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

**Dated Shillong the 10<sup>th</sup> July, 2020.**

**No. LJ(B). 53/93/Pt/47**– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within North Garo Hills District with immediate effect and until further orders:

<b>Sl.No.</b>	<b>NAME OF OFFICER:</b>	<b>DESIGNATION</b>
1.	Shri.Rod Tenang K.Sangma	District School Education Officer, North Garo Hills , Resubelpara.
2.	Shri.Rupert D.Shira	Lecture, DIET, Resubelpara
3.	Shri.Aldrin B. Marak	Lecture, DIET, Resubelpara
4.	Shri. Elbinath G Momin	SI of Schools & Block Mission Co-ordinator, Kharkutta C&RD Block, North Garo Hills

  
(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law (B) Department.

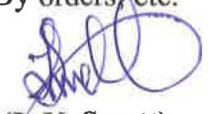
**Memo. No. LJ(B). 53/93/Pt/47-A**

**Dated Shillong the 10<sup>th</sup> July 2020**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, North Garo Hills District, Resubelpara with reference to letter No.NGHD/Judl/Misc/2020 dated Resubelpara the 3<sup>rd</sup> July, 2020
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.

  
(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law (B) Department